- (b) the total excise collected from all these products during the last three years, giving the figures for each year separately;
- (c) whether there has been a vast increase in excise collections after introduction of machine based levies for various products; and
 - (d) the steps being taken by Government to reduce burden to help farmers?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): (a) to (d) Information is being collected and will be laid on the Table of the House.

Evasion of tax by TCS

- 801. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of FINANCE be pleased to state:
- (a) whether Government is aware that M/s Diligenta, UK-based subsidiary of Tata Consultancy Services (TCS) have acquired Citigroup Global Services recently;
 - (b) if so, the income-tax/service-tax liability accrued due to this deal;
 - (c) whether TCS have used UK-based subsidiary in order to evade income-tax; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): (a) Sir, M/s Diligenta has not acquired Citigroup Global Services but M/s TCS Ltd. has acquired Citigroup Global Services on 31.12.2008.

- (b) M/s TCS Ltd. purchased 1,19,36,313 shares from Citigroup Global Services Holding LLC, USA for US \$ 51,23,829/- and a TDS of US \$ 11,54,253/- has been deducted. The information regarding Service tax is not readily available with the Central Board of Excise and Customs, on receipt of the same the information will be placed before the Parliament as soon as possible.
- (c) to (d) The TCS has not used any UK based subsidiary but has acquired Citigroup Global Services Limited by buying its shares directly.

Modified taxation treaty with Switzerland

- 802. SHRI ANIL MADHAV DAVE: Will the Minister of FINANCE be pleased to state:
- (a) whether it is a fact that the recently amended Taxation Treaty with Switzerland relating to Swiss Bank Accounts of Indian Nationals allows Government to seek information on old accounts;
 - (b) if so, the details thereof; and